of Nationalised into the working Banks in the country recently:

(b) if so, the composition of the study team;

has (c) whether the study team since submitted its report to Government; and

(d) if so, the salient features of the report?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN): (a) No, Sir.

(b) to (d). Does not arise.

(ग्रायरेशन) में चिकित्मा त्रस्य काम जाने वाले झीखारों का झायात

\*658. जी गौंकार लाल बेंरवा : क्या बाजिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) शल्य चिकित्सा (ग्रापरेशन) मे काम झाने वाले कितने तथा किस तरह के झौजार विदेशों से झायात किये जाते है: म्रौर

(ख) किन देशों से इन ग्रीजारों का भायात किया जा रहा है तथा उसकी शर्तें क्या हैं ?

बाणिज्य मंत्री(प्रौं० डी० पी० चट्टो-पाध्याय) : (क) झौर (ख). शल्य चिकित्सा सैंबंधी उपस्करो/उपकरणो की विभिन्न मदो के आयात मूल्य, मात्रा तथा आयातों के देशो के नाम दर्शाने वाला एक विवरण सन्ना पटल पर रवा है। [प्रम्वालय में रजा गया। देखिये संस्था LT-4738/73] 1

### Impact of proposed revaluation of Mark and floatation of other **Currencies** on Indian Rupee

\*659. DR. H. P. SHARMA: Will the Minister of FINANCE be pleased to state the precise assessment of the impact of the proposed upward revaluation of the West German Mark and the contemplated collective float against dollar by a Group of Siz Common Market countries, on the Indian rupee?

THE MINISTER OF FINANCE (SHRI YASWANTRAO CHAVAN): After the revaluation of West German Mark and joint float by the Group of Six Common Market countries which became effective after the major foreign exchange markets reopened on 19th March, 19/3. the pound sterling has tended to appreciate marginally. There has been a corresponding appreciation of the Indian rupee in relation to the currencies of the six countries of the EEC. The situation in the exchange markets is highly fluid and uncertain. This uncertainty can no doubt he harmful for our exports. However, it is difficult to assess at this stage its impact.

#### **Rural Savings Scheme**

\*660. SHRI CHIRANJIB JHA: Will the Minister of FINANCE be pleased to state:

(a) the total amount collected under the National Savings Scheme during 1972 and the amount received from the rural areas;

(b) whether Government propose to implement 'Rural Savings Scheme' with the co-operation of Fertiliser Corporation of India, Gram Panchayats and State Governments; and

(c) the outlines of the Rural Savings Scheme?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATCT): (a) A statement showing the amount of small savings collections through rural and urban Fost Offices, Statewise, during the financial year 1971-72, is laid on the Table of the House. Similar particulars for the subsequent period are not yet available.

Writton Answers

(b) and (c). There is no separate Rural Savings Scheme, as such. A statement indicating the steps taken to mobilise rural savings is laid on the Table of the House.

									(In lakhs of Rupees)			
	Name of Circle State							Collections				
	Name of G	rcie	State					Rural Post Offices	P	rban Dat ffices	Total	
1	Audhra Pradesh	•	•					9,	37	15,03	24,40	
2.	Assam, Meghalay Triputa and M	a, M Aizor	lanipu am	r, A	Irunacha	l, Na	galand,	9	<b>,5</b> 1	15,33	24,84	
3-	Bihar						•	29,	29,92		69,34	
4.	Delhi			•			•	19		36,67	36,80	
5.	Gujarat	•			•			25,56		25,71	51,27	
6.	Jammu and Kasł	mir					•	1,	77	4,0	6,07	
7.	Kerala					•		12,	59	9,90	22,49	
8.	Madhya Pradesh					•		4	,15	21,4	25,79	
9.	Maharashtra						•	30,	41	115,97	146,38	
0.	Mysore	٠						4:	70	18,80	23,50	
II.	Orissa							8,	11	16,64	24,7	
2.	2. Punjab, Heryana and Humachal							27,49		60,93	88,4:	
3.	Rajasthan	•						3,	63	<b>9</b> <sub>2</sub> 94	13,57	
14.	Tamii Nadu							16,	20	38,10	54,30	
5.	Uttar Pradesh							. 42	,48	94,97	137,4	
r6.	West Bengal		•					. 28	,93	59,41	88,34	
					TOTAL	• •••••		. 255,0	) N	582,76	837,7	

#### Statement I

#### STATEMENT II

1. Master Plans have been drawn up to canvass for savings in more affluent rural areas on a selective basis, in particular the cash crop incomes of sugar cane, Tobacco, Potatoes and Wheat.

2. Special campaigns were taken up during the Rabi and Kharif harvest with the help of the Food Corporation of India, Marketing Societies. State Governments and other procurement agencies functioning at the purchase centres. With their help, the more affluent and the middle rung of farmers who are paid through cheques at the mandis were contacted by the staff of the National Savings Organisation, Marketing Committees. Authorised Agents, etc. Investments were made on the spot. During the Rabi drives in the States of Punjab, Haryana, Rajasthan and Uttar Pradesh, Rs. 4.75 crores were collected in small savings at these various centres last year.

3. Extra Departmental Branch Postmasters are allowed commission at 1 per cent on deposits in 3 and 5 Year Time Deposit accounts made at their office counters. Extra Departmental Branch Postmasters are also pard 1 per cent of the increase in balance in the \*POS.Bs, in excess of Rs 500, as compared to the balance in the previous year as con mission. During the period April-December, 1972, 22941 village Postmasters out of the 68625 were trainel in the work and they secured collections emounting to Rs 138 crores.

4. To promote local enthusiasm and Rs. 150 are awarded to each Block/ Panchayat Pramukh securing the highest collection in the area during the special drives arrange 1 for publicising Small Savings.

## Contract for Construction of Hall of Nations and Hall of Industries at Asia 72

6251. SHRI R. S. PANDEY: Will the Minister of COMMERCE be pleased to state:

(a) whether the contract for construction of Hall of Nations and Hall of Industries and some other build-

\*Post Office Savings Banks.

ings at Asia 72 Fair in New Delhi was given to M/s. Puri Constructions Private Limited on tender basis;

(b) whether the tender submitted by the above firm was the lowest and if not on what grounds the Government awarded the construction contract to the said firm;

(c) whether this firm was advanced a big sum of money to start the construction but its work has been found lower than the accepted standard; and

(d) whether Government have conducted any inquiry into this aspects and if so, the outcome thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) Yes, Sir. The works of Hall of Nations and three units of Hall of Industries Wore awarded on tender basis \* M/s. Puri Construction (P) Ltd. The work of 4th Unit of Industrics was however awarded without call of tenders, but on the same rates, terms and corditions as for the Hall of Nations and 3 units of Hall of Industries, as approved by the Works Advisory Board, Ministry of Works and Housing.

(b) Yes, Sir.

(c) No advance was paid to start the construction. However, the firm was paid advance against staging materials brought at site, later on, strictly as per terms and condutons of the agreement against Indomnity Bond and Bank Guarontee We are ensuring that the construction work is of requisite standard.

(d) Question doe: not arise

# 'इन्स्टीच्यूट ग्राफ संनेजभेंट डिवलपबेंट (प्रबन्धक विकास संस्थान)

6252. आदी घनझाह प्रधान : क्या बित्त मनी यह बताने की कुपा करेगे कि :